| ANNEXURE - 2 | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Name of the corporate debtor: M/s. Mahendra Investment Advisors Pvt Ltd; Date of commencement of CIRP: 28.04.2021 (but Order uploaded on 04.05.2021); List of creditors as on: 26.05.2021 | | | | | | | | | | | | | | | |
| List of unsecured financial creditors belonging to any class of creditors | | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amoount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
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